## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:7642 ANSWERED ON:16.05.2002 POWER GENERATION NAWAL KISHORE RAI;RAMJI LAL SUMAN

## Will the Minister of POWER be pleased to state:

- (a) whether power generation is undertaken by institutions run by the Union Government, State Electricity Boards and private sector institutions:
- (b) if so, the installed power generation capacity in the three sectors;
- (c) the percentage utilization of the installed capacity in each sector during 2000-2001 and 2001-2002; and
- (d) the steps taken to augment the capacity?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) and (b) Yes, Sir. Sector-wise installed power generation capacity as on 31.3.2002 is given below:-

Installed Capacity (MW)

Central Sector 31605.50 State Sector 62220.28 Private Sector 11091.72

All India 104917.50

(c) Sector-wise percentage capacity utilisation (PLF) of thermal power stations in the country during 2000-01 and 2001-02 is given below:-

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Plant Load Factor (%)
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2000-01 2001-02

Central Sector 74.3 74.3 State Sector 65.6 67.0 Private Sector 73.1 74.7

All India 69.0 69.9

- (d) The following steps are being taken to augment capacity in the country:-
- (i) Expeditious implementation of capacity addition programme and doubling of the capacity by 2012.
- (ii) Renovation and modernization (R&M) and life extension of existing old and inefficient

generating units. Funds are being provided for R&M works under Accelerated Power Development and Reform Programme.

- (iii) Disbursement of loans by the Power Finance Corporation for improving operation and maintenance of thermal power stations under Accelerated Generation Programme.
- (iv) Increasing the inter-state and inter-regional power transfer by construction of missing transmission links and system improvement and finally development of the National Grid.
- $\mbox{(v)}$  Coordinated operation of Hydro, Thermal, Nuclear and Gas turbine power stations in the regional power system.
- (vi) Speedy implementation of Reform process in the Power Sector.
- (vii) Early stabilization of newly commissioned generating units.